

context of the fact that the reservation quota of 15 per cent for Scheduled Castes and 7-1/2 per cent for Scheduled Tribes is applicable with reference to the number of vacancies filled in a year and is not related to the total strength of staff in a cadre.

(d) Direct recruitment of Divisional Medical Officers is made through Union Public Service Commission who apply relaxed standards for considering Scheduled Caste/Scheduled Tribe candidates. Reserved vacancies which are not filled are carried forward and readvertised in accordance with extant instructions. The reservation for Scheduled Caste/Scheduled Tribe in promotion has been introduced recently and this will be followed when promotions to Divisional Medical Officers from amongst Assistant Medical Officers are made.

Extension to Class II Section Officers in Railway Board

8740. SHRI G. P. YADAV: Will the Minister of RAILWAYS be pleased to state:

(a) the names of class II Section Officers in Railway Board's office who have been given extension in service and/or re-employment beyond the age of 58 years since 1974; and

(b) the names of those who would be completing the present term of extension in service and/or re-employment during 1975 on attaining the age of 59 years?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): (a). While no Section Officer has been given re-employment, the following Section Officers have been granted extension of service since 1974:—

- (i) Shri V. J. Patki
- (ii) Shri R. S. Saroha
- (iii) Shri S. K. Dubey

(b) The following Section Officers would complete the present term of extension in service during 1975 on attaining the age of 59 years:—

- (i) Shri V. J. Patki
- (ii) Shri R. S. Saroha.

Doubling of Railway Track between Delhi and Garhi Harsaru and Rewari Khalilpur line

8741. SHRI MUKHTIAR SINGH MALIK: Will the Minister of RAILWAYS be pleased to state:

(a) whether six trains cross one another between Garhi Harsaru Junction and Khalilpur railway stations on Delhi-Rewari line and whether a train is delayed by the late arrival of another train; and

(b) if so, the reasons for not doubling this portion of railway track?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): (a) No, as per schedule only 5 up trains cross with 5 Down trains at stations between Garhi Harsaru Junction and Khalilpur station on Delhi-Rewari section. On single line section detention to one train for crossing with the other in the event of one of the two trains running late is inevitable.

(b) As the conversion of the entire metre gauge section from Delhi to Sabarmati including Delhi-Rewari section to Broad Gauge is under consideration, doubling of the Khalilpur-Garhi Harsaru single line portion of the metre gauge is not being considered at present.

Dismissal of class IV officials under Dy. C.M.E. Izatnagar (North Eastern Railway)

8742. SHRI MOHAN SWARUP: Will the Minister of RAILWAYS be pleased to state:

(a) whether more than one class IV officials were removed from service,

under the Dy. Chief Mechanical Engineer, N.E. Railway Izatnagar, by the same person who made enquiries against them under the Disciplinary Appeal Rules;

(b) if so, whether the provisions of relevant articles of the Constitution of India and the directives issued by the High Court, holding the above action, *Ultra-vires* were violated in their cases;

(c) if so, the reasons therefor; and

(d) whether any appeal has been preferred by the affected officials, if so, how has the same been disposed of, if not, reasons for delay in settlement of their cases?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): (a) to (d) Information is being collected and will be laid on the table of the Sabha.

World Bank Loan to Indian Railways

8743. **SHRI S. N. MISRA:** Will the Minister of RAILWAYS be pleased to state:

(a) the amount of loan received by the Railway Board from the World Bank during the last three years, year-wise; and

(b) whether the loans have been properly utilised and if so, the projects on which these loans have been received?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): (a) and (b). 1 No loans have been received from the World Bank during the last three years. However, two credits aggregating to \$ 155 million (equivalent to about Rs. 118.60 crores) have been received by the Indian Railways during the last three years from the

International Development Association, an affiliate of the World Bank, as indicated below.

Agreement No. and date	Amount in Amount-in	
	US Dollars (in Millions)	Rupees equivalent (in crores)
280-IN dated 24-1-72	75.00	54.60
448-IN dated 21-12-73	80.00	64.00
	155.00	118.60

2. Credits from the International Development Association carry no interest but only a service charge of 0.75 percent per annum and are repayable in 50 years with a moratorium on repayment for the first ten years.

3. These credits have been obtained in connection with Indian Railways' programme for rehabilitation, modernization, expansion and increase in capacity and are utilised for the import of components and raw materials for the manufacture of rolling stock, items for track renewal and bridge works, Line capacity works, signalling and electrification schemes and Plant and Machinery.

Proposal to introduce corridor system in local trains to prevent crimes

8744. **DR. RANEN SEN:** Will the Minister of RAILWAYS be pleased to state:

(a) whether West Bengal Government have made a proposal to his Ministry to introduce the corridor system in local trains as a measure to prevent crimes in local trains; and

(b) if so, salient features of the proposal and the reaction of the Ministry thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): (a) No.

(b) Does not arise.